

formin. Oxyphenbutazone/Phenylbutazone and Analgin was taken in consultation with the experts.

Supply of F-16 War Planes for Pakistan

813. SHRI VITHALRAO MADHAV-
RAO JADHAV:

SHRI HARVENDRA SINGH
HANSPAL:

Will the Minister of DEFENCE be pleased to state:

(i) whether it is a fact that Pak is getting sophisticated F-16 war planes from U.S.A.; and

(b) what steps Indian Government are taking to counter the modern weaponry which Pakistan is acquiring?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) Government are aware of reports that the US Administration is considering the sale of additional F-16 aircraft to Pakistan.

(b) Government are cognizant of the developments which have security implications for the country and take appropriate measures to safeguard our interests.

12.00 NOON

PAPERS LAID ON THE TABLE

Report and Accounts (1987-88) of the Indian Statistical Institute, Calcutta and related Papers

MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAV-SINGH SOLANKI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Fifty-sixth Annual Report and Accounts of the Indian Statistical Institute, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.

- (ii) Review by Government on the working of the Institute.

- (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in Library. See No. LT—7501/89].

I. Administration Report and Accounts (1987-88) of Cantonment Boards and papers.

II. Naval Ceremony
vice and Second
Amendment 83

Notifications of the Ministry of Defence

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): Sir, I beg to lay on the Table:—

- I. A copy (in English and Hindi) of the Annual Administration Report and Accounts of Cantonment Boards for the year 1987-88 together with the Audit Report on the Accounts. [Placed in Library See No. LT—7357/89]

- II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 363, dated the 21st January, 1989, publishing the Naval Ceremonial Conditions of Service and Miscellaneous (Second Amendment) Regulations, 1988, under section 184 of the Navy Act, 1957. [Placed in Library. See No. LT—7356/89]

- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (i) G.S.R. No. 867, dated the 5th November, 1988, publishing the Border Roads (Medical Officers Group 'A') Rules, 1988.

- (ii) G.S.R. No. 868, dated the 5th November, 1988, publishing the